

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3138
ANSWERED ON:23.12.2003
ALLOTMENT OF PARKING AREA IN DELHI
MAHESHWAR SINGH

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Delhi Traffic Police and the New Delhi Nagar Palika Parishad had made allotment of Raisina Road (Near Le Meridier Hotel) and the service lane between Sardar Patel Marg (Near Taj Hotel) and the Saan Martin Marg as the parking area;
- (b) if so, the details thereof;
- (c) if not, the number of cases registered against violators in this no parking zone by Delhi Traffic Police in current year; and
- (d) the measures taken by the Delhi Traffic Police and the New Delhi Nagar Palika Parishad in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONS, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a) & (b): No parking space has been allotted either by Delhi Traffic Police or New Delhi Municipal Council near Le-Meridian Hotel on Raisina Road. However, New Delhi Municipal Council has allotted parking space at the staff gate side on the road stretch between Sardar Patel Marg and St. Martin Marg on payment of monthly license fee.
- (c): During the current year upto 15th December, Delhi Police had prosecuted 1549 vehicles for improper parking at Raisina Road, Windsor Place round about near Le-Meridian, San Martin Marg and the road stretch near Taj Hotel.
- (d): The measures taken by Delhi Police and New Delhi Municipal Council against improper parking include removal of offending vehicles and prosecution of erring vehicle owners.